

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3235**  
TO BE ANSWERED ON 15.03.2018

**BAUXITE MINING**

†3235 SHRI RAJU SHETTY

Will the Minister of MINES be pleased to state :

(a) whether mining of Bauxite is going on with the help of certain agencies in the scheduled areas of the country;

(b) if so, the details thereof and the quantum of Bauxite excavated in various States of the country including Maharashtra during the last three years;

(c) whether the Government has sought the opinion of the States regarding the position of Bauxite mining;

(d) if so, the details thereof and the response of each State including Maharashtra in this regard so far; and

(e) the measures taken by the Government for conservation of Bauxite in future?

**ANSWER**

THE MINISTER OF STATE FOR MINES AND COAL (SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a) & (b) Yes, Madam. Bauxite is being mined in the Scheduled areas of three States of Chhattisgarh, Odisha and Jharkhand. The details of scheduled area in which mining of Bauxite is going on and the agencies involved are given in **Annexure-I**.

State-wise production of Bauxite including Maharashtra during the last three years is given below:

(Quantity in tonnes)

State	2014-15	2015-16	2016-17(P)
<b>India</b>	<b>22493671</b>	<b>28123789</b>	<b>24664632</b>
Chhattisgarh	1560784	1991455	1954233
Goa	268500	163950	0
Gujarat	5825628	10387092	5818467
Jharkhand	2040519	2111227	2289825
Karnataka	127500	12050	386
Madhya Pradesh	831899	684288	658375
Maharashtra	2669408	1907543	1946042
Orissa	9091061	10839038	11990035
Tamil Nadu	78372	27146	7269

(P): Provisional; Source: MCDR Returns

(c) & (d) The mining activities of major minerals including Bauxite, are regulated as per the provisions contained in Mines and Minerals (Development and Regulation) (MMDR) Act, 1957 and the rules framed thereunder. The MMDR Act and the Rules thereunder have been framed after wide consultation with all stakeholders, including State Governments. This is as per the pre-legislative consultative policy promulgated by Ministry of Law & Justice.

(e)The measures for conservation of minerals, including bauxite are done as per National Mineral Policy-2008 which inter alia states that conservation of mineral shall be construed not in the restrictive sense of abstinence from consumption or preservation for use in the distant future but as a positive concept leading to augmentation of reserve base through improvement in mining methods, beneficiation and utilisation of low grade ore and rejects and recovery of associated minerals. The Government is aiming for an adequate and effective legal and institutional framework mandating zero waste mining as the ultimate goal and a commitment to prevent sub-optimal and unscientific mining. Mineral Sectoral value addition through latest technique of beneficiation, calibration, blending, sizing, concentration, pelletisation, purification and general customising of product is being encouraged.

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**CHHATTISGARH**

<b>Sr No.</b>	<b>DISTRICT</b>	<b>MINE_NAME</b>	<b>LESSEE</b>	<b>AREA (in ha)</b>
1	BALRAMPUR (earlier in Surguja District)	KUDAG	HINDALCO INDUSTRIES LTD.	377.12
2	BALRAMPUR (earlier in Surguja District)	SAMRI	HINDALCO INDUSTRIES LTD.	2146.75
3	BALRAMPUR (earlier in Surguja District)	TATIJHARIYA	HINDALCO INDUSTRIES LTD.	1218.76
4	SURGUJA	BARIMA	CHHATTISGARH MINERAL DEVPT. CORPN. LTD	54.27
5	SURGUJA	KESRA	CHHATTISGARH MINERAL DEVPT. CORPN. LTD	4.90
6	SURGUJA	BARIMA	CHHATTISGARH MINERAL DEVPT. CORPN. LTD	11.71
7	SURGUJA	BARIMA	CHHATTISGARH MINERAL DEVPT. CORPN. LTD	4.76
8	SURGUJA	MAINPAT(BARIMA)	CHHATTISGARH MINERAL DEVPT. CORPN. LTD	80.41
9	SURGUJA	MAINPAT 3 BLOCK KUDRADARIDIH	BHARAT ALUMINIUM CO. LTD.	639.17
10	SURGUJA	NARMADAPUR	CHHATTISGARH MINERAL DEVPT. CORPN. LTD	47.81

**ODISHA**

<b>SI No.</b>	<b>Name of the Mine</b>	<b>Name of the owner/Lessee</b>	<b>District/State</b>	<b>Area in ha</b>
1	Maliparbat	M/s HINDALCO Industries Ltd.	Koraput	268.110
2	Panchpatmali (South Block)	M/s NALCO Ltd.	Koraput	1243.995
3	Panchpatmali (North & Central Block)	M/s NALCO Ltd.	Koraput	3403.281
4	Baphilimali	M/s Utkal Alumina Int. Ltd.	Rayagada	1388.740
5	Sanindupur	M/s Rungta Sons (P) Ltd.	Sundargarh	147.100
6	Jaldihi, (K.J.S.T)	S.N. Mohanty	Sundargarh	333.063

**JHARKHAND**

<b>DISTRICT</b>	<b>LESSEE NAME</b>	<b>NAME OF MINE</b>	<b>TOTAL AREA (in ha)</b>
GUMLA	AWADHESH KUMAR SINGH	NEW AMPTIPANI	49.069
	B N MAHEDRU	AMPTIPANI	26.3
	M M P SINGH	CHIRODIH	31.42
		NARMA	20.995
	M P MITTAL	LUPUNGAPAT	62.159
	M/S HINDALCO	SHRENGDAG	155.81
		GURDARI	584.19
		JALIM & SANAI	12.14
		AMPTIPANI	190.95
		KUJAM-II	157.38
		KUJAM-I	80.87
		SERANDAG	140.07
	M/S MINERALS & MINERALS	BIMRALA	134.37
LATEHAR	M/s.HINDALCO INDUSTRIES	CHIRO KUKUD	166.68
LOHARDAGA	A K SINGH	CHAPI	9.87
	G ORAON	PAKHAR	50.64
	M M P SINGH	BAGRU	10.117
	M/S HINDALCO	BAGRU HILL	75.41
		BHUSAR/KEKRANG	65.31
		PAKHAR	115.13
		HISRI EXTENTION	14.55
	M/S M & M LTD.	PAKHAR	15.577
PAKHAR		109.507	